

ITEM NO.3

REGISTRAR COURT. 1

SECTION IIIA

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MRS. RACHNA GUPTA

Civil Appeal No(s). 9590/2011

STATE OF U.P.& ORS.

Appellant(s)

VERSUS

M/S KESAR ENTERPRISES LTD.

Respondent(s)

Date : 16/07/2015 This appeal was called on for hearing today.

For Appellant(s)

Mr Abhinav Malik, Adv.
Mr. Gunnam Venkateswara Rao, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Service report about notice of lodgement of petition of
appeal qua the sole respondent has been received from the
High Court. The Vice President of the sole respondent-company
is reported to have expired. Ld. Counsel for the appellant to
take appropriate steps to effect fresh service.

List again on 14.9.2015.

Signature Not Verified

(RACHNA GUPTA)

Registrar

Digitally signed by
Hema Joshi
Date: 2015.07.23
17:05:42 IST
Reason: